

[Sh. Girdhari Lal Vyas]

where everything may run smoothly. I feel that in order to run the system properly, more fair price shops should be opened on cooperative basis. A system should be evolved all over the country so that essential commodities could be made available to all at reasonable rates. It will be a service to the nation. You are rendering your good service to the nation and I hope that you will continue to do so by ensuring further improvements in the system. This will help crores of people in the country benefit from this system and strengthen their economic conditions. I hope that you will definitely evolve a system like this.

With these words I conclude.

[English]

17.46 hrs.

CONTEMPT OF THE HOUSE

[English]

MR. DEPUTY SPEAKER: As the House is aware, at about 14.40 hours today, a visitor calling himself Deve Singh Rawat, son of Shri Vijay Singh Rawat, shouted slogan from the Visitor's Gallery. The Director, Security, took him into custody immediately and interrogated him. The visitor has made a statement but has not expressed regret for his action.

I bring it to the notice of the House for such action as the House may deem fit.

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. NAMGYAL): I beg to move:

"This House resolves that the person calling himself Dev Singh Rawat, son of Shri Vijay Singh Rawat, who shouted

slogan from the Visitors' Gallery at about 14.40 hours today and whom the Director, Security, took into custody immediately has committed a grave offence and is guilty of the contempt of this House.

This House further resolves that he be kept in the custody of the Director, Security, till the rising of the House today and thereafter released with a stern warning."

MR. DEPUTY SPEAKER: The question is:

"This House resolves that the person calling himself Dev Singh Rawat, son of Shri Vijay Singh Rawat, who shouted slogan from the Visitors' Gallery at about 14.40 hours today and whom the Director, Security, took into custody immediately has committed a grave offence and is guilty of the contempt of this House.

This House further resolves that he be kept in the custody of the director, Security, till the rising of the House today and thereafter released with a stern warning."

The motion was adopted

17.48 hrs.

EXTENSION OF TIME OF THE SITTING

[English]

MR. DEPUTY SPEAKER: What about extending the time of the House?

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. NAMGYAL): We may extend the time of the House beyond 6.00 P.M.

MR. DEPUTY-SPEAKER: Before taking up this Private Members Bill, I informed